

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **18.03.2026** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Indevan Pandey, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 146/2026 For Stay IA No. 445/2026 For Exemption IA No. 446/2026	G Madhusudhan Rao Monitoring Committee Chairman & Ex. RP of Bheema Cements Ltd Vs Bheema Cements Ltd & Anr.	Mr. Murtaza Kachwalla	
2.	Comp App (AT) (CH) (Ins) No. 148/2026 For Stay IA No. 453/2026	Dr. Viloo Morawala Patell Vs Biotechnology Industry Research Assistance Council & Anr.	Mr. Rohith R Kamath	
3.	Comp App (AT) (CH) (Ins) No. 149/2026 To dispense with IA No. 457/2026	Manjuladevi Sridharan Vs Krithika Subramanian & 2 Ors.	Mr. K Chandrasekaran	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 138/2026 Delay in refiling IA No. 416/2026 For Additional Docs. IA No. 417/2026 (With Defects)	Dr. Ravi Shankar Vedam Vs M. Poobalan Authorized Rep of Udhyaman Investments Pvt Ltd & 3 Ors	Mr. Praveen R	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 126/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 To dispense with IA No. 125/2026	The Central Board of Trustees Rep by Regional Provident Fund Commissioner-II, EPFO Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & Anr.	Mr. R Vishnu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2
7.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd & 10 Ors Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
8.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	P Venkateswara Rao & 3 Ors Vs K Chandrashekar & 11 Ors	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12
9.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	Mr. K Shaj R1-R3 Mr. Roshan Atiq R4 R6 R9 R10
10.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
11.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
12.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. V Manivannan
13.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 For Stay IA No. 544/2025	KRS Erectors Pvt Ltd VS Liquidator for LITL, Anuradha Bisani	Mr. B Ravikiran Singh	Ms. Anuradha Bisani, Liquidator

14.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors WITH	Ms. R Moneshaa	Mr. S Namasivayam R5
15.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	
16.	Comp App (AT) (CH) (Ins) No. 329/2025 For Stay IA No. 1001/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Manjushree Mitra	Mr. Maharshi Viswaraj R1 Mr. Vara Prasada Rao R7
17.	Comp App (AT) (CH) (Ins) No. 331/2025 For Stay IA No. 1005/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. Maharshi Viswaraj R1 Mr. Vara Prasada Rao R8
18.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Manjushree Mitra R4 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
19.	Comp App (AT) (CH) (Ins) No. 330/2025 For Stay IA No. 1003/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Manjushree Mitra Mr. Vara Prasada Rao	Mr. M Maharshi Viswaraj- R1 Ms. Manjushree Mitra Mr. Vara Prasada Rao R7
20.	Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. M Maharshi Viswaraj- R1 Mr. Vara Prasada Rao R8

21.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
22.	Comp App (AT) (CH) (Ins) No. 224/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	Mr. N Kumaraswamy
23.	Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner - II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	Mr. Ravi Rajagopalan R1
24.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Mr. VVSN Raju R2
25.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman
26.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
27.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
28.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	Ms. R Meenakshi R1

29.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	Ms. R Meenakshi R1
30.	Comp App (AT) (CH) (Ins) No. 66/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
32.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
33.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
34.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
35.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
36.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt Ltd & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana R1 Mr. Vinod Kumar R3, R7 Mr.VV Sivakumar R5 R6 Mr. Vinod Kumar R7
37.	Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
38.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt Ltd Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar

39.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/2025	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors.	Mr. Akshay Goel	Mr. T Ravichandran R1
-----	---	--	-----------------	-----------------------

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in